

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No. 332/00094/2016
In Original Application No. 383/2013**

This, the 06th day of December, 2018

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Priya Ranjan, aged about 64 years, son of Sri Nath Sahay, retired Senior General Manager (I.O.F.S.), Small Arms Factory, Kanpur, resident of C-34, Kendriya Vihar, Sector-6, Jankipuram-Extention, Lucknow-226031.

..Applicant

By Advocate : Ms. Pratima Devi.

Vs.

Sri V.P. Yajurvedi, Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata-700001.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the applicant states at Bar that the order of the Tribunal has been complied with. Accordingly, CCP is dismissed. Notice issued to the respondent stands discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN